(b) what is the total amount awarded in last two years and year-wise break-up thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) None.

(b) Does not arise.

रेलवे स्टेशनों पर पैदल पुल

4592. **श्री राघवजी** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में ऐसे रेलवे स्टेशनों की संख्या कितनी है जहां नगर के दो भागों को जोड़ने वाले पैदल पुल हैं;

(ख) ऐसे पैदल पुलों की संख्या कितनी है जिन का संपूर्ण व्यय रेलवे ने वहन किया है और एसे पैदल पुलों की संख्या कितनी है जिन का व्यय आंशिक रूप से राज्य सरकारों अथवा स्थानीय स्वायत्तशासी सरकारों ने वहन किया है, और

(ग) क्या इस सम्बन्ध में कोई नियम बनाये गये हैं यदि हां तो वे कब बनाये गये और वे नियम क्या हैं ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) 226 ।

(ख) (i) पूर्णत: रेलों की लागत पर बनाये गये ऊपरी पैदल पुलों की संख्या—177

(ii) ऐसे पैदल ऊपरी पुलों की संख्या जिन की लागत का भाग राज्य सरकारों या स्थानीय प्राधिकारियों ने वहन किया है—4

(iii) पूणत: राज्य सरकारों/स्थानीय प्राधिकारियों की लागत पर निर्मित ऊपरी पैदल पुलों की संख्या—51

(ग) इस सम्बन्ध में बनाये गये नियम समय समय पर यथा संशोधित भारतीय रेल अधिनियम 1890 की धारा II पर आधारित हैं। इन नियमों के अनुसार रेल प्रशासन को केवल रेल लाइन के निर्माण के समय (या उस के बाद 10 वर्ष के भीतर) रेल लाइन के निर्माण से उत्पन्न व्यवधान की कमी को पूरा करने के लिये अपनी लागत पर 'सुविधा निर्माण-कार्यों' (जिस में जनता के लिए रेलपथ पार करने के लिए ऊपरी पैदल पुल भी शामिल हैं) की व्यवस्था करनी होती है। इस अवधि के बाद ऐसे ऊपरी पैदल पुलों की लागत (प्रारम्भिक और आवर्ती दोनों) उन राज्य सरकारों/स्थानीय प्राधिकारियों द्वारा वहन की जायेगी जिन को ऐसी सुविधाओं की आवश्यकता हो।

Parcels handling work at Allahabad

4593. SHRI BATESHWAR HEMRAM: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2576 on the 5th July, 1977 regarding parcels handling work at Allahabad and state:

(a) whether the amount of short payment made by the Society to the workmen employed during the period from 1st August, 1975 to 31st July, 1977 has been worked out by the Senior Divisional Commercial Superintendent, who is the 'Principal Employer';

(b) if so, the details thereof;

(c) whether amount of short payments made by the Society has been recovered as per policy decision taken by the Northern Railway Headquarters Office and distributed amongst the workers; and

(d) if not, what action is proposed to be taken against the Officers, who

in connivance with the Secretary of the Society, are adopting delaying tactics in initiating recovery of short payment?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (d). The matter relating to short payment made by the Society is under investigation by the Labour Enforcement Officer (Central). Necessary action will be taken on receipt of his decision.

Commercial Inspectors in Allahabad Division

4594. SHRI N. K. SHEJWALKAR: Will the Minister of RAILWAYS be pleased to state:

(a) what is the sanctioned strength of Commercial Inspectors over Allahabad Division of Northern Railway;

(b) whether Commercial Inspectors were provided with an Out-door Enquiry Clerk under them with a view to assist them in performance of their work;

(c) whether out-door Enquiry Clerks have now been designated as Out-door Inspectors (Inspection) and they have been given independent charge by reducing the Jurisdiction of Commercial Inspectors;

(d) if so, whether similar procedure has been adopted over other Divisions of the Northern Railway; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Five.

(b) Yes. Three posts were created for this purpose.

(c) They have since been given independent charge. A proposal to redesignate the posts as Commercial Inspectors is under consideration.

(d) No.

(e) As workload varies from Division to Division, no uniformity is possibly in such matters.

अलीगढ़ रेलवे स्टेशन का नवीकरण।

4595. **श्री नवाब सिंह चौहान** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अलीगढ़ रेलवे स्टेशन के नवीकरण करने का कोई प्रस्ताव है;

(ख) यह कब क्रियान्वित किया जायेगा; और

(ग) इस कार्य में धीमी प्रगति होने के क्या कारण हैं ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) जी हां ।

(ख) अलीगढ़ रेलवे स्टेशन के नवीकरण का कार्य अनुमोदित हो चुका है और अब प्रगति पर है ।

(ग) यह कार्य इस प्रकार किया जा रहा है कि स्टेशन पर दिन प्रति दिन का आम कार्य अव्यवस्थित न हो और यह धन की उपलब्धता के आधार पर भी हो ।

Misrepresenting facts in application for licences by M/s Hoechst Pharmaceuticals

4596. PRO. R. K. AMIN: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) is it that M/s. Hoechst Pharmaceuticals have been found to be